

PATNA HIGH COURT, PATNA

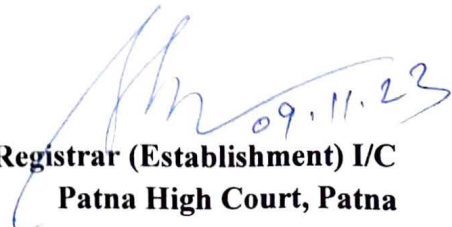
TENDER NOTICE - 01/ 2023-24/ A.D. (Establishment)

Sealed quotations are invited from the authorized dealers/ reputed firms/ suppliers/ service providers for supply of Apple iPhone 15 Pro (256 GB) to this Court.

Terms & conditions:-

1. The rate quoted in the tender should be inclusive of GST and service charges.
2. GST number, PAN, AADHAR, email id and a registered mobile number should be clearly stated in the quotation. Headquarters / Office of the firm/ Shop must be located in Patna.
3. No advance payment shall be made and payment will be made in account of the firm through CFMS, instead of cash, after submission of bill in duplicate.
4. The Court reserves the right to accept or reject any or all quotations without assigning any reason whatsoever.
5. The firms/service providers have to be ready for maintenance of aforesaid equipments as and when they are asked for.
6. Defective materials should be replaced immediately by the firms concerned free of cost, within the warranty period.
7. Statement regarding any previous supplies made to government institutions may be provided.

Each page of bid should be duly signed and stamped by the suppliers/ firms. The bid complete in all respect, should be submitted in the Chambers of the undersigned within fifteen (15) days i.e. latest by 23.11.2023. Publication of this tender notice may be seen on official website of Patna High Court, Patna i.e. <https://patnahighcourt.gov.in/notices/tenders>.


**Registrar (Establishment) I/C
Patna High Court, Patna**